

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

25. C.P.(IB)-3928(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

NAME OF THE PARTIES: - Surya Inns Ltd
V/s
Sahara Hospitality Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Diksha Shetty appeared for the Financial Creditor and Ld. Advocate Mr. Asav Rajan appeared for the Corporate Debtor. Due to paucity of time the matter is adjourned to **22nd April 2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 23rd day of March 2021
ANKIT

Sd/-
H.P. CHATURVEDI
Member (Judicial)